

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**Criminal Revision No.271 of 2020**

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1. Kunti Devi @ Kanti Devi				
2. Most. Jitni		...	...	<b>Petitioners</b>
<b>Versus</b>				
The State of Jharkhand		...	...	<b>Opposite Party</b>

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**CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR**

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For the Petitioners	: Mrs. Rashmi Kumar, Adv.
For the State	: Mr. Pankaj Kumar, A.P.P.

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The matter was taken up through Video Conferencing. Learned counsel for the parties had no objections with it and submitted that the audio and video qualities are good.

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**08/07.09.2021:** As prayed for by the learned counsel for the petitioners, put up this case after six weeks.

**(Rajesh Kumar, J.)**